

Nomination of cases by Hon'ble the Acting Chief Justice on 25.05.2016

Sl no.	Case details	Nominated to-	File delivered in section
Full Bench			
1	Crl. Appeal Defective – 299/2016	“Let the matter be placed before the larger bench presided over by Hon'ble Sudhir Agarwal, J.”	Criminal Appeal Section on 26.05.2016
DB of Hon....., J			
2	W. P. - 1132/2002	Hon'ble Krishna Murari, J.	Writ C-II Section on 26.05.2016
3	W. P. - 18446/2002	Hon'ble Krishna Murari, J.	Writ C-II Section on 26.05.2016
4	Crl. Appeal – 1592/2016	Hon'ble S. K. Gupta, J.	Criminal Appeal Section on 26.05.2016
5	Special Appeal – 695/2013	Hon'ble Sudhir Agarwal, J.	Special Appeal Section on 26.05.2016
6	Special Appeal – 23/2013	Hon'ble Sudhir Agarwal, J.	Special Appeal Section on 26.05.2016
7	Special Appeal – 313/2016	Hon'ble Arun Tandon, J.	Special Appeal Section on 26.05.2016
8	W. P. – 24006/2016	Hon'ble Sudhir Agarwal, J.	Computer Fresh Section on 25.05.2016
Bench Comprising			
9	W. P. - 58992/2015 (Recall Application)	Hon'ble Sudhir Agarwal, J. and Hon'ble S. B. Singh, J.	Writ C-II Section on 26.05.2016
10	W. P. - 45204/2008 (Review Application)	Hon'ble Krishna Murari, J. and Hon'ble V. K. Misra, J.	Writ C-II Section on 26.05.2016
11	W. P. (P.I.L.) -66969/2015 (Recall Application)	Hon'ble Arun Tandon, J. and Hon'ble Yashwant Varma, J.	Writ C-II Section on 26.05.2016
12	W. P. - 52512/2011 (Review Application)	Hon'ble Arun Tandon, J. and Hon'ble Sunita Agarwal, J.	Writ C-II Section on 26.05.2016
13	W. P. - 13469/2015 (Recall and Modification Application)	Hon'ble Dilip Gupta, J. and Hon'ble Mukhtar Ahmad, J.	Writ C-II Section on 26.05.2016
14	Crl. Appeal – 7617/2006 with Crl. Appeal – 7714/2006 with Crl. Appeal – 7432/2006	Hon'ble A. K. Tripathi, J. and Hon'ble Mohd. Tahir, J.	Criminal Appeal Section on 26.05.2016

15	Crl. Appeal – 873/2014 with Crl. Appeal – 2656/2014	Hon'ble A. K. Tripathi, J. and Hon'ble K. N. Bajpayee, J.	Criminal Appeal Section on 26.05.2016
16	Crl. Appeal – 2422/2013 with Crl. Appeal – 2039/2013	Hon'ble S. K. Gupta, J. and Hon'ble Bachchoo Lal, J.	Criminal Appeal Section on 26.05.2016
17	Crl. Appeal – 1937/2011 with Crl. Appeal – 4264/2013 with Crl. Appeal – 1605/2011 with Crl. Appeal – 1938/2011	Hon'ble A. K. Tripathi, J. and Hon'ble P. K. Srivastava, J.	Criminal Appeal Section on 26.05.2016
18	Special Appeal Defective – 790/2011 (Restoration Application)	Hon'ble B. K. Narayana, J. and Hon'ble Shashi Kant, J.	Special Appeal Section on 26.05.2016
19	Special Appeal – 679/2014 (Review Application)	Hon'ble A. K. Tripathi, J. and Hon'ble Vijay Lakshmi, J.	Special Appeal Section on 26.05.2016
20	Special Appeal Defective – 403/2013 (Review Application)	Hon'ble Sudhir Agarwal, J. and Hon'ble Manoj Misra, J.	Special Appeal Section on 26.05.2016
Hon....., J.			
21	Crl. M. A.(U/S 482 Cr.P.C.) - 13527/2016	Hon'ble Ranjana Pandya, J.	482 Section on 25.05.2016
22	W. P. - 15424/1999	Hon'ble M. C. Tripathi, J.	Writ A-I Section on 26.05.2016
23	W. P. - 6638/2016 with W. P. - 5954/2016	Hon'ble V. K. Birla, J.	Writ A-I Section on 26.05.2016
24	W. P. - 8912/1994	Hon'ble Sunita Agarwal, J.	Writ C-I Section on 26.05.2016
25	F.A.F.O. - 3150/2009	Hon'ble Sunita Agarwal, J.	F.A.F.O. Section on 25.05.2016
26	W. P. - 1077/1976	Hon'ble Ran Vijai Singh, J.	Writ B Section on 26.05.2016
27	Crl. Appeal – 2626/2012 with Crl. Appeal – 2653/2012	Hon'ble Mohd. Tahir, J. (both matter)	Criminal Appeal Section on 26.05.2016
28	Crl. Appeal – 5341/2013 with Crl. Appeal – 5324/2013	Hon'ble Mohd. Tahir, J.	Criminal Appeal Section on 26.05.2016
29	Bail – 8443/2016	Hon'ble R. D. Khare, J.	Bail Section on 26.05.2016
30	Bail – 1666/2013 with Bail – 1665/2015 with Bail – 1667/2015 with	Hon'ble Ramesh Sinha, J. (with connected matters)	Bail Section on 26.05.2016

	Bail – 1663/2015 with Bail – 12497/2014		
31	Bail – 12640/2016 with Bail – 3905/2016	Hon'ble R. D. Khare, J.	Bail Section on 26.05.2016
32	Bail – 11248/2016 with Bail – 6818/2016	Hon'ble R. D. Khare, J.	Bail Section on 26.05.2016
33	Bail – 3003/2016	Hon'ble R. D. Khare, J.	Bail Section on 26.05.2016
34	Bail – 1183/2016 with Bail –1184/2016 with Bail – 1182/2016	Hon'ble R. D. Khare, J. (all connected matters)	Bail Section on 26.05.2016
35	W. P. - 24281/2016	Hon'ble M. C. Tripathi, J.	Computer Fresh Section on 25.05.2016
Appropriate Court dealing with such matters			
36	W. P. - 36388/1998	Appropriate Court dealing with such matters	Writ C-II Section on 26.05.2016
37	CrI. Appeal – 469/2013	Appropriate Court dealing with such matters	Criminal Appeal Section on 26.05.2016
38	CrI. M. A.(U/S 482 Cr.P.C.) - 16611/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 25.05.2016
39	CrI. M. A.(U/S 482 Cr.P.C.) - 16573/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 25.05.2016
40	CrI. M. A.(U/S 482 Cr.P.C.) - 16481/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 25.05.2016
Special Order			
41	Second Appeal – 1028/2002 with Nomination Application – 176458/2016	“Perused the order sheet in question. There is no occasion or reason to transfer the matter. Application for transfer is rejected.”	Second Appeal Section on 26.05.2016
42	F. A. - 354/1993	“List before appropriate Court”	First Appeal Section on 26.05.2016

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

J.R.(LISTING)
26/05/2016